

1	2	3	4	5	6	7	8	9	10
4.	Sales Workers	3.1	3.3	3.9	4.2	16.3	15.8	16.8	17.0
5.	Service Workers	2.5	2.4	2.3	2.0	11.0	10.4	9.9	9.2
6.	Farmers, Fishermen and Related Workers	82.4	79.8	75.1	76.7	13.7	12.7	10.7	10.7
7-8-9	Production and Related Workers, Transport Equipment Operators and Labourers	9.3	10.8	12.7	12.4	38.5	39.1	38.5	38.7
X.	Workers not classified by Occupation	—	—	2.4	—	—	—	0.8	—
Total		100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

Figures relate to principal usual status of individuals.

Workforce covers those involved in gainful activity regularly

Totals may not tally due to rounding off.

Source : National Sample Survey Organisation, 32nd, 38th, 43rd and 50th Rounds.

India's Demand for Getting Terrorists From Pakistan

2508. SHRI TARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have told Pakistan to hand over top terrorists and under world dons who are hiding in Pakistan and getting protection by that country; and

(b) if so, the response of the Government of Pakistan thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Yes, Sir. No response has been received from Govt. of Pakistan in this regard so far. However, as part of the composite India-Pakistan dialogue, it was decided to continue Home/Interior Secretary level talks between the two countries on 'Terrorism and Drug Trafficking' in future.

[Translation]

Blackmarketing/Hoarding of Commodities

2509. SHRI MITRASEN YADAV :

SHRI VITHAL TUPE:

SHRI PRABHUNATH SINGH :

SHRI JANG BAHADUR SINGH PATEL :

SHRI SADASHIVRAO DADOBA MANDLIK :

SHRI ASHOK NAMDEORAO MOHOL :

SHRI SUSHIL KUMAR SHINDE :

SHRI N. K. PREMCHANDRAN :

SHRI SHAILDENDRA KUMAR :

PROF. JOGENDRA KAWADE :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government are aware that the cases of adulteration, hoarding and blackmarketing of essential commodities are on the rise;

(b) if so, the number of such cases detected during raid of premises/godowns by the Government during each of the last two years and till date, State-wise;

(c) the steps being taken by the Govt. against the persons involved in these cases;

(d) whether the Government have called any meeting for taking action against hoarding and black-marketing;

(e) if so, the details thereof;

(f) whether any directions have been issued to States in this regard;

(g) if so, the details thereof; and

(h) the stand of the Government on invoking the Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL

SINGH YADAV) : (a) to (h) The Essential Commodities Act, 1955 is in force. Under the Act, the State Governments/UT Administrations have been delegated most of the powers to issue Control Orders for regulating the production, supply and distribution of essential commodities and to take enforcement action. The State Governments are also empowered to take action against hoarders and blackmarketeers under the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980. Information received from the

State Governments/UTs about action taken by them under these two Acts for the years 1997 and 1998 are given in the enclosed statements I, II and III. The Minister for Food and Consumers Affairs had written to the Chief Minister of all States/UTs on 16.7.98 to take action under these two Acts. A meeting of the Chief Ministers was convened under the Chairmanship of Prime Minister on 27.11.98 wherein the State Governments/UTs were inter-alia requested to gear up enforcement action under these two Acts.

Statement-I

Action Taken Under Essential Commodities Act 1955 by State/UTs during the Year 1997 w.e.f. 1.1.97

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Reported upto
1	2	3	4	5	6	7	8
1	Andhra Pradesh	3952	1317	52	7	243.66	August
2	Assam	1041	9	9	-	12.93	December
3	Arunachal Pradesh	-	-	-	-	-	December
4	Bihar	749	65	137	41	288.21	December
5	Gujarat	4585	74	90	13	528.38	December
6	Goa	21	-	-	-	-	December
7	Haryana	15	2	4	-	-	January
8	Himachal Pradesh	-	-	Nil	-	-	December
9	Jammu & Kashmir	1204	1249	2	-	0.02	December
10	Karnataka	1368	16	175	110	117.74	December
11	Kerala	3724	-	-	-	0.44	September
12	Madhya Pradesh	2745	9	26	44	85.79	December
13	Maharashtra	627	980	271	122	291.01	December
14	Manipur	1	1	-	-	-	December
15	Meghalaya	50	-	-	-	-	December
16	Mizoram	169	-	5	-	-	December
17	Nagaland	-	-	Nil	-	-	December
18	Orissa	513	2	72	4	10.79	December
19	Punjab	40102	3	1	1	0.22	December
20	Rajasthan	735	25	158	87	123.28	December

1	2	3	4	5	6	7	8
21	Sikkim	1	1	-	-	-	December
22	TamilNadu	11506	1463	4196	3930	368.13	December
23	Tripura	96	20	32	-	7.38	December
24	Uttar Pradesh	52424	82	184	1951	96.64	December
25	West Bengal	829	523	441	6	210.51	December
26	A & N Islands	100	-	-	-	-	December
27	Chandigarh	8	8	1	-	0.16	December
28	D & N Haveli	-	-	Nil	-	-	December
29	Delhi	1164	76	30	88	-	December
30	Daman & Diu	40	-	-	-	-	December
31	Lakshadweep	-	-	Nil	-	-	December
32	Pondicherry	182	15	5	-	1.22	December
Total		127951	5940	5891	6404	2386.51	

Statement -II

*Action Taken Under Essential Commodities Act 1955 by
States/UTs during the Year 1998 w.e.f. 1.1.1998*

Sl. No.	State/Ut	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Reported upto
1	2	3	4	5	6	7	8
1	Andhra Pradesh	9128	2060	48	7	302.56	September
2	Assam	1184	13	-	-	2.63	August
3	Arunachal Pradesh	-	-	-	-	-	-
4	Bihar	400	31	45	5	4.58	August
5	Gujarat	3683	23	23	-	247.91	September
6	Goa	-	-	Nil	-	-	June
7	Haryana	23	20	9	3	1.26	April
8	Himachal Pradesh	-	-	Nil	-	-	June
9	Jammu & Kashmir	523	455	2	-	-	July
10	Karnataka	367	11	46	1	314.75	May
11	Kerala	4675	-	-	-	0.64	August
12	Madhya Pradesh	1533	13	33	1	56.96	June

1	2	3	4	5	6	7	8
13	Maharashtra	135	251	52	1	15.4	February
14	Manipur	1	1	-	-	-	August
15	Meghalaya	48	-	-	-	-	October
16	Mizoram	10	-	-	-	-	January
17	Nagaland	-	-	-	-	-	October
18	Orissa	234	15	50	-	5.78	August
19	Punjab	31202	4	3	0	0.18	October
20	Rajasthan	125	2	20	3	7.29	June
21	Sikkim	-	-	-	-	-	September
22	Tamil Nadu	1702	179	648	545	56.86	February
23	Tripura	24	8	9	-	2.76	June
24	Uttar Pradesh	-	-	-	-	-	-
25	West Bengal	730	415	375	-	469.01	August
26	A & N Islands	-	-	-	-	-	June
27	Chandigarh	-	-	-	-	-	May
28	D & N Haveli	-	-	-	-	-	September
29	Delhi	722	46	32	71	-	October
30	Daman & Diu	21	-	-	-	-	September
31	Lakshadweep	-	-	-	-	-	October
32	Pondicherry	31	7	8	-	8.14	October
Total		56501	3554	1403	637	1496.66	

Information received upto 30.11.98

Statement-III

Number of Detentions Made by Various State Governments Under P.D.S. Act, 1920 during the last two years

Name of State	1997	1998(Upto Nov.)
Andhra Pradesh	4	2
Assam	11	3
Gujarat	101	114
Maharashtra	2	1
Tamil Nadu	3	3
Total	121	123

Difference of Opinions on Price Rise

2510. SHRI HANNAN MOLLAH :

SHRI MADHAVRAO SCINDIA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government propose to stop export of onion and other agricultural products in view of the decision taken by the Ministry of Commerce;

(b) if so, the details thereof;

(c) whether this policy is likely to hurt the interest of the Indian farmers; and